

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.104
IB-2737(ND)/2019

IN THE MATTER OF:

M/s Lesso Builidtech Pvt. Ltd.

...OPERATIONAL CREDITOR

Vs.

M/s Alubuild Engineers Pvt. Ltd

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 29.07.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

It transpires from the earlier orders of this Tribunal dated 16.01.2020, 05.03.2020, 21.01.2021 & 07.04.2021 and today as well, no one was/is present on behalf of both the parties at the time of virtual hearing of the matter. Therefore, the CP No.IB-2737/ND/2019 stands **dismissed** due to non-appearance by either party.

— Sd' —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd' —

(P.S.N PRASAD)
MEMBER (JUDICIAL)